

DIVISION BENCH
COURT - II

S-20

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/74(KB)2020
IA(I.B.C)/1455(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	RADICO KHAITAN LTD. VS CONCEPT BIOSCIENCES INDIA PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Nimisha Agarwal, Adv.] For the Liquidator
Mr. Sanjay Poddar, Liquidator]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1455(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 1st Progress Report, which is placed at pages 19 to 39.
 - b. This application is supported by an affidavit which is placed at pages 9 and 10.
 - c. The 1st Progress Report is taken on record.
 - d. Accordingly, IA(I.B.C)/1455(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**